

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.4 - IA/589(AHM)2024  
in  
**CP(IB)/334(AHM)2022**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Rekha Pankaj Maheshwari Prop. Shree Laxmira Alloys  
V/s  
Dharma Extrusions Private Limited

.....**Applicant**

.....**Respondent**

**Order delivered on: 18/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Harshal Patel, Adv.  
For the Respondent :

**ORDER**

**IA/589(AHM)2024**

This application is filed for placing on record the 3<sup>rd</sup> progress report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 589 of 2024 stands disposed of.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**